

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 86/96

New Delhi this the 25th Day of April, 1996.

Hon'ble Shri B.K. Singh, Member (A)
Hon'ble Dr A. Vedavalli, Member (J)

Shri Bhagwati Prasad,
S/o Shri Sri Ram,
R/o A-47, Friends Colony,
New Delhi.Applicant

(By Advocate : Shri B.K. Aggarwal)

VERSUS

UNION OF INDIA, THROUGH

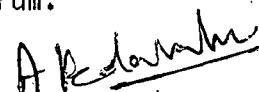
1. The Secretary,
Ministry of Welfare,
A Wing, Shastri Bhavan,
New Delhi.
2. Chairman,
National Commission for Minorities,
Loknayak Bhavan,
Khan Market, New Delhi.Respondents

(By Advocate : B.K. Punj, Proxy counsel for
Shri MM Sudan)

Order (Oral)

(Hon'ble Shri B.K. Singh, Member (A))

The learned counsel for the applicant Shri B.K. Aggarwal, has sought permission to withdraw this O.A. No. 86/96 for lack of jurisdiction. The OA is dismissed as withdrawn with liberty to file the case in a competent forum.



(Dr A. Vedavalli)
Member (J)



(B.K. Singh)
Member (A)

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